

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.375 of 1996

Thursday, this the 28th day of March, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

M V Subhagan,
Muttel, Kannankara,
Shertallay,
Extra Departmental Mail Carrier,
Kannankara Post Office. ... Applicant

By Advocate Mr K. Karthikeya Panicker.

Vs

- 1 Union of India represented by
the Superintendent of Post Offices,
Alappuzha.
- 2 The Sub Divisional Inspector
of Post Offices, Shertallay.
- 3 The Employment Exchange Officer,
Employment Exchange Office,
Shertallay. ... Respondents

The application having been heard on 28th March 1996,
the Tribunal on the same day delivered the following:

O R D E R

Applicant who claims to have more than 12 years
of provisional service, seeks a direction to respondent
Employment Exchange Officer to sponsor his name for
appointment as Extra Departmental Mail Carrier, Kannankara
Post Office. His case cannot be considered for appointment
without sponsorship by the Employment Exchange, by reason
of the decision of a Full Bench of this Tribunal in
Ranganayakulu's case, (1995) 30 ATC 473. Nor, can a
direction be issued to the Employment Exchange to sponsor
his name because, there is no negation of a public right
involved in this case. Applicant will have to take his

turn based on registration.

2 Learned counsel for applicant submits that a candidate who has high priority will lose the same, if he is sponsored once for a very short term appointment. It is for the competent authority to consider whether it is fair to make a person forfeit priority of registration merely by an intervening short term appointment. Likewise, it is for the Government to consider whether persons with long provisional service, should be required to get sponsorship from Employment Exchanges. These are matters of policy. It is hoped that the Government will consider these matters and do the needful.

3 Application is disposed of as aforesaid.
No costs.

Dated the 28th March, 1996.

Chettur Sankaran Nair

CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN